

9, 10  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

IA 32/2017, Ivn. P No. 1 of 2017 in TP No. 119/397-398/NCLT/AHM/2016 (New)  
CP No. 23/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Nasreen Kowsar & Anr.  
V/s.  
DB Shapriya Construction Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

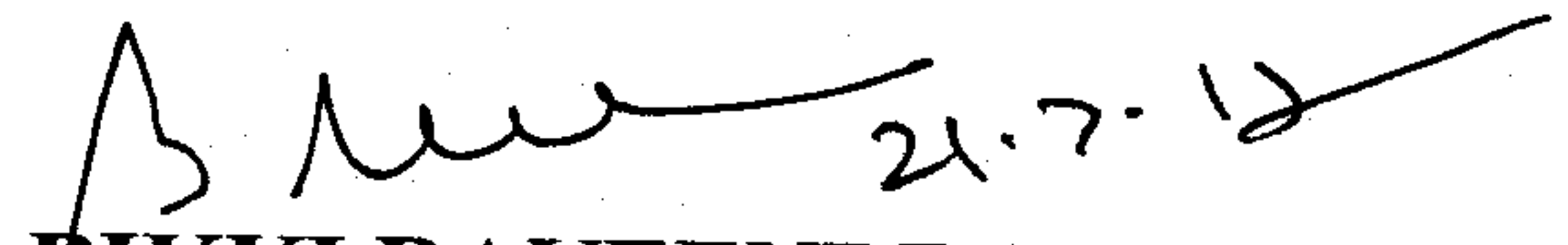
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	R. 1	KUNJAL DALAL
2.	MATA PRASAD SHARMA	PCS	For Applicant	M. P. Sharma

**ORDER**

Learned PCS Mr. M. P Sharma present for Petitioners and Intervener Petitioner.  
Learned PCS Mr. Kunjal Dalal present for Respondent no. 1.

Heard arguments of Learned PCS for Petitioners and Learned PCS for Respondent  
no. 1 in Intervening petition no. 1/2017 and in IA 32/2017.

Order reserved in IA 32/2017 and Intervening petition no. 1/2017.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 21st day of July, 2017.